

0 Apr 20/04

REGISTRAR

29/10/07

List OA / C.O.P. / R.A.
before Hon'ble Bench for
Adm. P.O. / J.M. / On

17-12-07

REGISTRAR

Note of Registry

No R.A. file so far

12/12/17

17/12/07

Hon. Mr. Ch. George Parasathan, JM
Hon. Mr. K.S. Menon, AM

As Sri RKNigam, Counsel for the
applicant has sent his illness slip.
Adjourned to 22-02-08 for hearing.

AM

JM

File
17-12-07

~~22-02-08~~

22.2.08

Hon. Mr. Ashok S. Karamadi, JM
Hon. Mr. Shalender Pandey, AM

~~Even~~ When this matter is called to the
revised call. There is no representation on
behalf of the applicant. Having regard to the
fact this case is of 2004. There is no
representation on behalf of the applicant.
We do not find any ground to adjourn
this matter. Accordingly, the OA is
dismissed in default & for non prosecution.

AM

JM

me